

D.H.J.S.
Director (Academics)/
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No. DJA/Trg.-Conf./JO-19/POLC& POIT/1966/2025/3001

12th August, 2025

To

The Ld. Principal District & Sessions Judge,
-cum-Special Judge (PC Act) CBI,
Rouse Avenue District Court,
New Delhi.

Sub.: Core Competence Conference on Knowledge, Skill and Perspective
Development for Presiding Officers (Labour Court) & Presiding Officer
(Industrial Tribunal) (full strength) on 12th September, 2025.

Respected Sir,

As per the approved Training Calendar for the year 2025, the Delhi Judicial Academy shall be conducting a 'Core Competence Conference on Knowledge, Skill and Perspective Development' for Presiding Officers of Industrial Tribunals and Labour Courts on 12th September, 2025 at the Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated in due course.

It is requested that nominated Judicial Officers may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through your good office. If the exemption is required on an urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by your goodself. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7/10/DHC/GAZ./G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. along with documentary proof.

In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 12th September, 2025, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

(Signature)
(Rajesh Kumar Singh)

Encl. As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT)(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No. JOTP/RACC/Gaz./2025

14178-14197-C

Dated, 13/08/2025

Copy forwarded digitally alongwith its enclosure for information and necessary action to:

1. All Ld. Presiding Officers, Industrial Tribunal/Labour Courts, Rouse Avenue Court Complex, New Delhi.
2. The Branch In-charge, Admn. Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
3. The P.S. to Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
4. The Web-site Committee, Tis Hazari Courts, Delhi.

(Signature) 13/08/2025
(Dig Vinay Singh)
Officer In-charge (Judl.)
for Principal District & Sessions Judge-
cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi



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Yours faithfully,

RKS

(Rajesh Kumar Singh)

Encl.: As above

Annexure 'A'

**Nomination List for
Core Competence Conference for Knowledge, Skill &
Perspective Development
for Presiding Officers (Labour Court) & Presiding Officers
(Industrial Tribunal)
(Full Strength)
on
12th September, 2025**

Sl. No.	Name of Officer	Present Posting	No	Place of Posting
1	Mr. Gautam Manan	POIT	2	Rouse Avenue
2	Mr. Mohinder Virat	POIT		Rouse Avenue
3	Ms. Rekha	POLC	7	Rouse Avenue
4	Ms. Chetna Singh	POLC	6	Rouse Avenue
5	Mr. Ashok Kumar	POLC	2	Rouse Avenue
6	Dr. Surender Mohit Singh	POLC	8	Rouse Avenue
7	Mr. Arun Kumar Garg	POLC	3	Rouse Avenue
8	Mr. Arun Goel	POLC	10	Rouse Avenue
9	Mr. Sujit Saurabh	POLC	9	Rouse Avenue
10	Ms. Pooja Aggarwal	POLC	1	Rouse Avenue
11	Ms. Ritu Singh	POLC	4	Rouse Avenue
12	Ms. Archana Bhalla	POLC	5	Rouse Avenue